

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2962**

TO BE ANSWERED ON THE 26TH MARCH, 2025/ CHAITRA 5, 1947 (SAKA)

MODERNISATION OF POLICE SCHEME IN HIMACHAL PRADESH

2962. DR. SIKANDER KUMAR:

Will the Minister of Home Affairs be pleased to state:

(a) the financial assistance provided under centrally sponsored Assistance to States for Modernisation of Police (ASUMP) scheme in the State of Himachal Pradesh during the last two years;

(b) whether Government has formulated any National Policy and adopting holistic approach focusing on development and security-related interventions, ensuring rights & entitlement of local communities ;

(c) if so, the details thereof; and

(d) whether there is any proposal to give special grants to the States where communal disturbances occur frequently in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI NITYANAND RAI)

(a) to (d): ‘Police’ and ‘Public Order’ are State subjects as per the seventh Schedule of the Constitution of India. The efforts of the States for equipping and modernizing their police forces have been assisted by the Central Government under the scheme of “Assistance to States & UTs for Modernization of Police (ASUMP)”.

The objective of the scheme is to equip the State/UT police forces adequately through development of relevant infrastructure. The focus of the scheme is to strengthen police infrastructure at cutting edge level by equipping the police stations with the required modern technology, weaponry, communication equipment etc. along with construction of police stations in all the States/UTs.

The financial assistance provided under centrally sponsored Assistance to States for Modernisation of Police (ASUMP) scheme in the State of Himachal Pradesh during the last two years is as below;

(Rs in crore)

Year	Allocation	Release
2023-24	3.10	0.775*
2024-25	4.59	3.4425* (as on 20.03.2025)

Note: *Released amount remained on the lower side due to unspent balances of Rs. 1.02 crore as on 31.03.2024 and Rs 1.625 crore as on 20.03.2025 of previous years lying with the State.

Although, it is the responsibility of the State Governments to maintain law and order at the ground level, it is expected that State police forces are better equipped with the assistance given to the States by the Central Government.